

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 147 of 2014

Dated : 8th October, 2014

In the matter of :

**Chhattisgarh State Power Distribution
Co. Ltd. ... Appellant(s)**

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mrs. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Vikas Aggarwal
Mr. Ranjan Kumar Rai for R-3.

ORDER

There is no sitting of the Bench today.

The matter is posted for hearing on **28th November, 2014.**

Court Master